

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 31-01-2022 TO 07-02-2022

<u>S. NO</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	C50948-50949,51136/2020	50061-50063/2022	31/1/2022	1/2/2022
2	ST/53107-53108/2016	50053-50054/2022	2/2/2022	7/2/2022
3	ST/52120/2018	50070/2022	2/2/2022	7/2/2022
4	C/52212/2019	50071/2022	2/2/2022	7/2/2022
5	ST/53126/2016	50072/2022	2/2/2022	7/2/2022
6	ST/55445/2014	50073/2022	2/2/2022	7/2/2022
7	C/50401/2019	50075/2022	2/2/2022	7/2/2022
8	ST/52849/2016	50060/2022	2/2/2022	7/2/2022
9	ST/53095/2016	50065/2022	2/2/2022	7/2/2022
10	C/50708-50709/2021	50076-50077/2022	2/2/2022	7/2/2022
11	ST/53005/2016	50088/2022	3/2/2022	7/2/2022
12	ST/51613/2016	50089/2022	2/2/2022	7/2/2022
13	ST/50176/2019	50900/2022	2/2/2022	7/2/2022
		MISC ORDERS		
1	ST/46/2012	50011/2022	1/2/2022	3/2/222
2	C/51070/2020	50012/2022	1/2/2022	3/2/2022
3	C/51069/2020	50013/2022	1/2/2022	3/2/2022
4	ST/50923/2021	50014/2022	1/2/2022	3/2/2022
5	ST/50197/2020	50017/2022	31/1/2022	1/2/2022
6	C/639/2010	50022/2022	2/2/2022	7/2/2022
7	C/640/2010	50023/2022	2/2/2022	7/2/2022
8	C/641/2010	50024/2022	2/2/2022	7/2/2022
9	C/642/2010	50025/2022	2/2/2022	7/2/2022
10	C/50875/2021	50021/2022	2/2/2022	7/2/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

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 7.2.22
DEPUTY REGISTRAR